

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25.03.2019

O.A./260/651/2014

VENKATA RAMAN MOHAPATRA
-V/S-
M/O RAILWAYS

ITEM NO:1

FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant filed a memo to withdraw the OA. Accordingly, the OA is disposed of being withdrawal.</p> <p>Mr. T. Rath, Ld. Counsel for the respondents is present.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>